

ITEM NO.801
(Mentioning)

COURT NO.5

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s).724-725/2021

RAJ KUMAR & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

IA No. 133202/2024 - FOR BAIL

Date : 30-07-2024 These appeals were mentioned today.

CORAM :

HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE S.V.N. BHATTI

For Appellant(s) Mr. Shiv Sagar Tiwari, AOR
Mr. Vishnu Sharma, AOR (Mentioned by)

For Respondent(s) Mr. Shaurya Sahay, AOR

UPON being mentioned, the Court made the following

O R D E R

As mentioned, list the IA No. 133202/2024 on 6th August 2024.

(DEEPAK JOSHI)
Asst. Registrar-cum-PS

(KAMLESH RAWAT)
ASSISTANT REGISTRAR